support to NTC during the last three years is as under:—

(Rs. in crores)

Year	Budgetary support
1989-90	325.94
1990-91	138.36
1991-92	112.83

(d) and (e) There are 124 mills under NTC and 120 mills are in production. Out of these, 14 mills have been identified which are incurring continuous heavy losses. The percentage of these mills to the total number of mills works out to 11.9%.

*96. [*Transferred to the 8th May*, 1992.]

आठवीं पंचवर्षीय योजना अवधि के दौरान वस्त्र निर्यात क्षमता में वृद्धि किये जाने की योजनाएं

*97. **श्री राम जेठमलानी :**

श्री रणजीत सिंह : क्या वस्त्र मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वस्त्र उद्योग ने अन्य उद्योगों की तुलना में अधिक विदेशी मुद्रा अर्जित की है ;

(ख) क्या यह भी सच है कि कपास के उत्पादन के मामले में भारत का विश्व में चौथा स्थान है ;

(ग) वस्त्र उद्योग द्वारा 1990-91 और 1991-92 के दौरान वर्षवार कितनी विदेशी मुद्रा अर्जित की गयी ;

(घ) क्या यह सच है कि वस्त्र उद्योग की निर्यात क्षमता को बढ़ाया जा सकता है ; और

(ङ) यदि हां, तो आठवीं पंचवर्षीय योजनावधि के दौरान इस सम्बन्ध में क्या योजनाएं हैं ?

वस्त्र मंत्रालय के राज्य मंत्री (श्री अशोक गहलौत) : (क) और (ख) जी हां ।

(ग) वर्ष 1990-91 और 1991-92 के दौरान वस्त्रों के निर्यात क्रमशः 9932 करोड़ रु० और 14379 करोड़ रु० (अनन्तिम) मूल्य के हुए ।

(घ) और (ङ) वस्त्र निर्यात को और बढ़ाने की गुंजाइश है । वस्त्र निर्यात को और बढ़ाने की दृष्टि से वस्त्र उद्योग के सभी क्षेत्रों में आधुनिकीकरण की प्रक्रिया में तेजी लाने के लिये 8वीं पंचवर्षीय योजना के दौरान प्रयास किये जायेंगे ।

Kashmir Issue on the British Election Agenda

*98. DR. RATNAKAR PANDEY:
SHRI MURLIDHAR CHANDRAKANT BHANDARE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the press reports that the Kashmir issue has been on the British Election agenda;

(b) if so, what is the British Government's stand on the material support being rendered by Pakistan to Kashmiri militants;

(c) what is Government's information about the stand taken by the Labour Party and other political parties in this regard; and

(d) what is the Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) The British Government have been repeatedly advising Pakistan that it should cease its support and encouragement to terrorist-related violence in Kashmir.

(c) The Labour Party's election manifesto states the following on Kashmir: "The Labour government will make itself available to our friends in India and Pakistan

to assist in achieving a negotiated solution to the problem of Kashmir that is acceptable to all the people of Kashmir—Muslims, Hindus and Buddhists". The Conservative Party's election manifesto says: "The problem of Kashmir cannot be resolved by voilence. We urge both India and Pakistan to address and resolve the issue, and we stand ready to help".

The other political parties of UK have not taken any stand on the Kashmir issue.

(d) Government's view that the problem of Kashmir is a matter to be settled bilaterally between India and Pakistan under the Simla Agreement and that there is no scope for third party mediation has been made known to all the British political parties.

*99. [*Transferred to the 6th May,* 1992.]

Exploitation of Women Expatriates of Indian Origin in Kuwait Serving as Housemaids

*100. SHRI ASHWANI KUMAR:

SHRI KRISHAN LAL SHARMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the exploitation of expatriates of Indian origin in Kuwait serving as housemaids by their employers;

(b) whether Government are aware that the agents who send them to such countries with-hold their passports and travel documents to prevent them from escaping; and

(c) if so, the action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) and (c) Employees' passports in Kuwait are often retained not by the agents but by the employers, leading to difficulties faced by employees who wish to leave Kuwait. Government verifies the bonafides of prospective employers before emigration clearance is given, in cases where such clearance is applied for. But frequently emigration clearance is evaded. All cases in which exploitation is brought to Government's attention have been taken up with the Kuwaiti authorities for redressal of grievances.

महाशक्तियों द्वारा भारत के साथ बातचीत

519. **श्री शंकर दयाल सिंह** : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या महाशक्तियों ने निःशस्त्रीकरण के सम्बन्ध में भारत के साथ कोई पहल की है ;

(ख) इस पर भारत की क्या प्रतिक्रिया है ; और

(ग) प्रधान मन्त्री ने इस सम्बन्ध में अब तक कौन-कौन से देशों के साथ बातचीत की है ?

विदेश मंत्रालय में राज्य मंत्री (श्रीएडुआर्डो फेलेरियो) : (क) से (ग) संयुक्त राज्य अमरीका ने सुरक्षा सम्बन्धी मामलों पर विचार करने के लिए, जिसमें दक्षिण एशिया में नाभिकीय अप्रसार का विषय शामिल है, पांच राष्ट्रों के सम्मेलन का प्रस्ताव रखा है। रूसी संघ और चीन ने इस सम्मेलन में भाग लेने के लिए अपनी, तत्परता व्यक्त कर दी है। 31 जनवरी 1992 को न्यूयार्क में राष्ट्रपति बुश के साथ अपनी मुलाकात के दौरान प्रधानमन्त्री ने यह संकेत दिया था कि भारत अप्रसार के विषय में अमरीका से बातचीत करने को तैयार है लेकिन हालात को और ठोस वास्तविकता को देखते हुए भारत को इस बारे में विचार करना होगा कि समस्या से कैसे निपटा जाए। इस ठोस वास्तविकता पर पांच राज्यों की किसी बैठक में विचार नहीं किया जा सकता क्योंकि इस तरह की बैठक से कटुता पनपने के अलावा और कुछ नहीं होगा।